

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.877  
ANSWERED ON 21.07.2022**

**ELECTRIC VEHICLE CHARGING STATIONS**

**†877. SHRI PRATAPRAO PATIL CHIKHLIKAR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has prepared any action plan and policy for electric vehicle charging stations across the country;**
- (b) if so, the details of the criteria fixed in this regard;**
- (c) the number of charging stations set up in Maharashtra including Nanded till date and the number of charging stations likely to be set-up in coming days;**
- (d) whether locations have been identified for electric vehicle charging stations in Nanded; and**
- (e) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) : Ministry of Power issued the revised consolidated Guidelines & Standards for charging infrastructure on 14.01.2022. The salient features as stipulated in the guidelines and standards are as under:**

- i. Tariff for supply of electricity for Public Charging Station (PCS) shall be a single part tariff and shall not exceed "Average Cost of Supply" till 31st March, 2025.**
- ii. DISCOMs may leverage on funding from the Revamped Distribution Sector Scheme (RDSS) under "Part A – Distribution Infrastructure" for the general upstream network augmentation necessitated due to the upcoming charging infrastructure in various areas. The cost of such works carried out by the DISCOMs with the financial assistance from Government of India under Revamped Scheme shall not be charged from the consumers for Public Charging Stations for EVs.**
- iii. Housing Societies, Malls, Office Complexes, Restaurants, Hotels, etc. are allowed to install PCS for charging of vehicles including charging of visitor's vehicles permitted to come in its premises.**
- iv. Charging stations meant for 100% in-house/captive utilization are free to choose charging specifications as per requirement.**

- v. **DISCOMs have been directed to provide electricity connection to PCS in accordance with the timelines specified in the “Electricity (Rights of Consumers) Rules 2020”.**
- vi. **The connection for a PCS shall be provided within 7 days in metro cities, 15 days in other municipal areas and 30 days in rural areas. Appropriate Commission may specify a lesser time limit than the aforementioned limit.**
- vii. **Any PCS/chain of charging station may also obtain electricity from any generation company through open access. Open access shall be provided within 15 days for this purpose.**
- viii. **Guidelines also include the details of requirements of Public Charging Infrastructure (PCI), PCI for long range EVs and/or heavy duty EVs, Location of PCS, Database of Public EV charging stations, Tariff for supply of electricity to EV PCS and service charge at PCS.**
- ix. **Land available with Government/Public entities shall be provided to Government/Public entity on a revenue sharing basis at a fixed rate of Re.1/kWh (used for charging) to be paid to the land-owning agency, initially for a period of 10 years.**

**Action plans have been prepared by Bureau of Energy Efficiency (BEE) and sent to the concerned State Governments for 8 cities - with 4 million plus population (Mumbai, Delhi, Bangalore, Ahmedabad, Chennai, Kolkata, Surat and Pune). Under the Action Plans, scenario-wise targets have been prepared for Business as Usual (BAU), Moderate and Aggressive Scenarios for installation of Charging Stations in these 8 cities so far. These targets have been prepared based on the requirements under the Guidelines and Standards issued by the Ministry of Power, Electric Vehicles (EV) growth projections in these cities, Growth in EV charging demand etc. As per the initial estimates, a total of 3263 chargers under BAU scenario, 23,524 chargers under moderate scenario and 46,397 under Aggressive scenario are being targeted for installation of PCS in these cities by 2030.**

**(c) : As per data available with Maharashtra State Electricity Distribution Company Limited (MSEDCL), the State Nodal Agency for the rollout mechanism of EV charging infrastructure in Maharashtra, total 458 no. of public charging stations have been commissioned in the State of Maharashtra. Installation of charging station is delicensed activity and anyone can set up charging station.**

**(d) : It is informed by Maharashtra State Electricity Distribution Company Limited (MSEDCL), the State Nodal Agency for the rollout mechanism of EV charging infrastructure in Maharashtra, that till date no location has been identified for setting up Public Electric Vehicle (EV) charging Station in city of Nanded.**